

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 284 OF 2017 &
IA NO. 738 OF 2017**

Dated: 25th September, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

**Adani Power Rajasthan Limited
Vs.**

... Appellant(s)

Rajasthan Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur
Ms. Poonam Verma
Mr. Abiha Zaidi

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta
Ms. Himanshi Andley for R-1

ORDER

Admit. Issue notice to the Respondents returnable on 13.11.2017.
Mr. R. K. Mehta takes notice on behalf of Respondent No.1. Dasti, in
addition, is permitted.

List the matter on **13.11.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**